

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 837**

TO BE ANSWERED ON THE 07TH FEBRUARY, 2023/ MAGHA 18, 1944 (SAKA)

HOAX CALLS

**837. SHRIMATI QUEEN OJA:
SHRI HAJI FAZLUR REHMAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of hoax calls received by the police relating to the bomb at the crowded areas and other stations/places during each of the last two years and the current year;

(b) the total number of persons apprehended/ prosecuted and imprisoned during the said period, State-wise; and

(c) the steps being taken by the Government to prevent the people from making such hoax calls in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, including taking action against persons making hoax calls to police rest with the respective State Governments/ Union Territories. The State Governments are competent to deal with such offences under the extant provisions of laws. Data relating to hoax calls received by the police relating to the bomb at the crowded areas and other stations/places is not maintained Centrally.
